

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.09.2017 AT 10.30 AM

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TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.22/241/HDB/2017
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NAME OF THE COMPANY	Pioneer Phosphates Private Limited
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NAME OF THE PETITIONER(S)	Tandava Krishna Udaya Sankar Lolla &
	another
NAME OF THE RESPONDENT(S)	Sri Prudhvi Raj Rameti & (6) others
NAME OF THE RESI ONDER (S)	Sill I dunvi Kaj Kamen & (0) otners
	244 242
UNDER SECTION	241 -242

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Magazay Kumar	Advocate	Dagarof @ Strottl +9963033314	egal. Cour

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard, Mr.A Nagaraj Kumar learned counsel for the petitioner.

Mr. A Nagaraj has already filed re-joinder and request time for hearing. Post the case on 18.10.2017 for final hearing.

Member (Technical)

Member (Judicial)